

Central Electricity Regulatory Commission
3rd & 4th Floor, Chanderlok Building, 36 Janpath, New Delhi-110 001
(Tele No.23353503 Fax No.23753923)

No. Eco T1/2023-CERC

April 6, 2023

NOTIFICATION

In pursuance of the "Tariff based Competitive-bidding Guidelines for Transmission Service", amended up to 10th October, 2008, issued by the Ministry of Power and Schedule-7 of the Standard Transmission Service Agreement documents, the Central Electricity Regulatory Commission (CERC) hereby notifies the following rate for the purpose of payment for the period from 1.4.2023 to 30.9.2023.

Annual Escalation Rate applicable for the purpose of payment as per the Transmission Service Agreement:

S. No.	Description	Annual Escalation Rate for Payment
1.	Annual inflation rate for escalable transmission charges for the purpose of payment	5.12%

2. In accordance with Schedule-9 of the Standard Transmission Service Agreement under the "Revised Guidelines and Standard Bidding Documents (SBDs) for procurement of Inter-State Transmission Services (ISTS) through Tariff Based Competitive Bidding (TBGB) process" dated 6th August 2021 issued by the Ministry of Power, the CERC hereby notifies the discount rate for the period from 1.4.2023 to 30.9.2023.

Discount rate for determining the Relief under Force Majeure Event & Change in Law during Construction Period as per the Transmission Service Agreement:

S. No.	Description	Rate
1.	Discount rate for determining the Relief under Force Majeure Event & Change in Law during Construction Period	7.70%

Sd/-
(Harpreet Singh Pruthi)
Secretary